

**Training Course to cater to the needs of Foreign Countries**

3199. Shri Parimal Nathwani : Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether Government has formulated any training module/course content under the 'Skill India Programme' which can cater to the needs of the foreign countries particularly South Asian countries, where manpower from India is in big demand;

(b) if so, the details thereof;

(c) whether Government has entered into Memorandum of Understanding (MoU) with any of the South Asian countries under the 'Skill India Programme' to recognize and accept the trainees/apprentices; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJ KUMAR SINGH): (a) to (d) Given the need to orient potential migrant workers with regard to language, culture, do's and don'ts in the destination country, the emigration process and welfare measures, a Pre-Departure Orientation Training (PDOT) program has been launched. The Ministry of External Affairs (MEA) in collaboration with Ministry of Skill Development and Entrepreneurship (MSDE) is conducting the PDOT program under the Pravasi Kaushal Vikas Yojana (PKVY). PDOT and Arabic modules are currently catering to Gulf countries. The National Skill Development Corporation is the implementing agency for this program. However, MSDE has not signed any Memorandum of Understanding (MoU) with South Asian countries under the 'Skill India Programme'.

**Skill development schemes in Karnataka**

3200. DR. L. HANUMANTHAIAH: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) the details of the skill development schemes taken up and implemented in Karnataka during the last two years;

(b) the details of the names of the trusts/agencies engaged in the implementation of the aforesaid schemes;

(c) the total number of Skill Development Centres going to be opened in Karnataka; and

(d) the funds allocated by the Central Government to Karnataka for the schemes?

**1.00 P.M.**

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJ KUMAR SINGH): (a) Under Skill India Mission, Ministry of Skill Development and Entrepreneurship is implementing its flagship demand driven scheme, Pradhan Mantri Kaushal Vikas Yojana (PMKVY) 2016-20 for short duration skill development training (Short-Term Training (STT) and Recognition of Prior Learning (RPL)) across the country including State of Karnataka.

(b) In the State of Karnataka, PMKVY (2016-20) is being implemented by National Skill Development Corporation and State Skill Development Mission through empanelled training providers.

(c) PMKVY does not mandate the establishment of training centres. Under the scheme, training is being imparted through empanelled training centres.

(d) Under Centrally Sponsored State Managed (CSSM) component of PMKVY 2016-20, funds amounting to ` 21.44 crore have been released to State of Karnataka.

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(MR. DEPUTY CHAIRMAN *in the Chair*)

**OBSERVATION BY THE CHAIR – Contd.**

**श्री उपसभापति:** माननीय सदस्यगण, आज दुनिया कोरोनावायरस के संकट से जूझ रही है। भारत ने सभी संभव उपाय किये हैं। कल देश के प्रधान मंत्री जी ने जनता के साथ संवाद किया। भयभीत होने की कोई वजह नहीं, बल्कि सावधानी बरतने की अपील कर उन्होंने जनता का विश्वास बढ़ाया। कोरोना से संकट के बचने के अनेक उपाय और कार्यक्रम उन्होंने बताये। रविवार 22 मार्च को जनता कर्फ्यू का पालन करने की अपील की। यह संसद सरकार के संकल्प के साथ है, सब मिलकर कोरोना संकट दूर करेंगे, यह विश्वास प्रकट करती है।

**श्री आनन्द शर्मा:** उपसभापति महोदय, माननीय प्रधान मंत्री जी ने जो कल कहा है, उन्होंने अपनी गहरी चिन्ता व्यक्त की है और सरकार की तरफ से जो कदम उठाए गए हैं, हम उनका पूर्ण रूप से समर्थन करते हैं, पूरा देश इसमें एक है। प्रधान मंत्री जी और सरकार इस पर जो कदम उठा रही है, जो डब्ल्यूएचओ ने कहा है, जिस तरह के प्रोटोकॉल का पालन होना चाहिए, वह देश में शुरू किया गया है। क्योंकि भारत की आबादी बड़ी है, इसलिए हमको पूरी तरह से सतर्क रहना है। खास तौर से कम्युनिटी ट्रान्समिशन को रोकने के लिए और सोशल डिस्टेंसिंग के लिए जो दुनिया भर में हो रहा है, भारत में भी हो रहा है। मैंने आज भी सुबह सदन में एक चीज़ उठाई है, मैं संतुष्ट नहीं हूँ, जो मुझे उत्तर मिला। क्योंकि हम देश का कानून बनाते हैं, यह भारत की संसद है। इस देश में एक कानून है एपिडेमिक्स एक्ट। एपिडेमिक्स एक्ट भारत में लागू हो चुका है। दूसरा पूरे